

of one battalion of Rapid Action Force (RAF) to be posted at Mangaluru and establishment of one Marine India Reserve Battalion in Karnataka;

(b) if so, when the above proposals were received in the Ministry; and

(c) the steps taken to approve the above proposals and by when the above battalions would be finally positioned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) The request of the State Government of Karnataka received *vide* letter dated 3.6.2014 for establishment of one Rapid Action Force (RAF) Battalion in Karnataka was agreed to. Further, the request for one Marine Reserve Battalion, as received *vide* letter dated 24.11.2016, has not been agreed to. Government of Karnataka was informed accordingly on 2.12.2016.

SHRI KIREN RIJJU: Sir, the answer has been laid on the Table of the House. ...*(Interruptions)*...

श्री सभापति: आप लोग प्लीज बैठ जाइए ...*(व्यवधान)*... प्लीज बैठ जाइए ...*(व्यवधान)*...

The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Devolution of revenue to Puducherry Government

*137. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that devolution of revenue from Finance Commission is not granted to Government of Puducherry though the UT has a separate legislature;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government has any plan to consider the proposal positively since clubbing of Puducherry with other UTs for financial allocations under the Ministry of Home Affairs works negatively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir.

(b) The Finance Commission constituted under article 280 of the Constitution of India is mandated to recommend distribution of taxes between Union and the States

only and Union Territories are not covered.

- (c) This is not under consideration, at present.

Hacking of website of the Ministry

*138. SHRI DHARMAPURI SRINIVAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the news about hacking of website of Ministry of Home Affairs is true;

(b) if so, the details thereof;

(c) whether any person/agency that was involved in this hacking has been taken into custody; and

(d) the remedial measures taken/being taken by the Ministry to ward off any misuse and problems?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) No, Sir. The recent news about hacking of website of Ministry of Home Affairs is not true.

(b) to (d) In view of above, does not arise.

Development of International Buddhist Circuit

*139. SHRI DILIPBHAI PANDYA: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal for developing International Buddhist Circuit (Dev ni Mori and twelve other places in Gujarat) pending with the Ministry under Swadesh Darshan Scheme;

(b) whether Union Government has sanctioned the project; and

(c) what amount is admissible under the Scheme for the project?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) The Central Sanctioning and Monitoring Committee for Swadesh Darshan Scheme in its meeting held on 14th February 2017, has recommended the project "Development of Buddhist Circuit: Junagadh-Gir-Somanth-Bharuch-Kutch-Bhavnagar-Rajkot-Mehsana" in Gujarat for sanctioning ₹ 36.00 crore. The details of sites covered under the project are as under:

- Junagadh: Uparkot, Baba Pyare Caves, Khapara Kodiya, Ashok Rocks
- Gir-Somnath: Sana Caves, Prabhas Patan Buddhist Caves